NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 106/(MAH)/2013

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

> SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Mr. Asher E Melmed V/s. M/s. Touranto & Co. (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
9	Kinjal Upadhyay	Adv for Respondents	Eyel
	Sudhan Y. Amore Do for fehh		Amere

ORDER CP 106/397-398/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. Adjourned to 06.09.2017 at 2.30 PM.

BHASKARA PANTULA MOHAN

Member (Judicial) 22.08.2017

Sd

M.K. SHRAWAT Member (Judicial)